

Central Administrative Tribunal
Principal Bench

C.P.81/2001 IN
O.A. 1563/2000

20

New Delhi, this the day of 7th February, 2002.

Hon'ble Shri S.R.Adige, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

1. Shri N.N.Biswas,
S/o Late Sh.N.N.Biswas,
R/o C-55/X-4 Post Office,
Dilsad Garden, Delhi-110095.
2. Shri K.K.Tiwari,
S/o Shri Ram Sarup Tiwari,
R/o 27/1 MES Officers Enclave,
New Delhi ...Petitioners.

(By Advocate: Shri Anand Singh proxy counsel of
Mrs. Meera Chhibber)

Versus

1. Lt.General Hari Uniyal,
Engineer in Chief,
Kashmir House, Rajaji Marg,
New Delhi
2. Shri B.K.Mishra,
Secretary,
Union Public Service Commission,
Dholpur House, Shajahan Road,
New Delhi

(By Advocate:Shri V.S.R.Krishna) ... Respondents
(Mrs. B.Raina)

ORDER(Oral)

By Shri S.R.Adige, Vice-Chairman(A)

Heard both sides.

2. In the light of respondents' order dated 29.1.2002, copy taken on record, CP 560/2001 does not survive and the same is accordingly dismissed. Notices discharged.

S.R.
Raju

(Shanker Raju)
Member(J)

S.R.Adige
Vice-Chairman(A)

kd/